GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.807

TO BE ANSWERED ON THE 01ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

DISPOSAL OF SEIZED DRUGS

807. DR. SHRIKANT EKNATH SHINDE: SHRI RAHUL SHEWALE: SHRI DHARMENDRA YADAV: SHRI NAGENDRA KUMAR PRADHAN: SHRI SHRIRANG APPA BARNE: SHRI SHRIRANG APPA BARNE: SHRI VINAYAK BHAURAO RAUT: SHRI ANANDRAO ADSUL: SHRI ADHALRAO PATIL SHIVAJIRAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a growing threat of drug menace in the country;

(b) whether as per the World Drug Report, India is an important market for illegal drugs manufactured in South-East and South-West Asia;

(c) if so, the number of drug trafficking cases registered during the last three years, State-wise;

(d) whether only 16% of drugs seized by Government agencies were destroyed while the remaining 84% was probably re-circulated into the market on account of unholy connection between drug traffickers and enforcement agencies;

(e) if so, the details thereof and the reaction of the Government thereto; and

(f) whether the Supreme Court has given any direction in this regard, if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (f): The information is being collected and will be laid on the table of

the house.